

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE (HQs): DELHI

NOTIFICATION

Sub: Compliance of Rule-24(7) Chapter-V 'Seniority' of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012.

In exercise of the powers conferred upon the undersigned under Rule-24 (7) Chapter-V 'Seniority' of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012 vide notification No. 948/Rules/DHC dated 02.12.2013 by Hon'ble High Court of Delhi, New Delhi, Tentative Seniority Lists of ministerial cadres is hereby published for information of all concerned as Annexure-A, Annexure-B, Annexure-C and Annexure D to this notification.

The seniority lists are tentative and subject to final outcome of various representations/objections pending consideration before the Seniority Committee.

The officials whose objections are already under consideration before the Seniority Committee are advised not to file the same objections. However, others may file objections, if any, before 15.07.2023.

NK/23

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi.

No. 50019-024 /Not./Sen./S&P/Admn.II/2023

Dated, Delhi the 05 JUL 2023

Copy forwarded for information and necessary action to:

1. The Chairperson, Seniority Committee.
2. The Officer-in-Charge, Promotion Cell (HQs), THC, Delhi
3. The Officer-in-Charge, Recruitment Cell (HQs), THC, Delhi
4. Personal Office of the undersigned.
5. Dealing Official, Website Committee with the direction to upload the same on "Employees' Corner" of the official website of this office as well as on LAYERS.

NK/23

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi.